

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 5055 TO BE ANSWERED ON: 31.03.2023

Production of Fertilizers at par with Global Standards

**5055: SHRIMATI BHAVANA PUNDALIKRAO GAWALI:
SHRI KRUPAL BALAJI TUMANE:
SHRI GYANESHWAR PATIL:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has introduced any scheme or system to produce fertilizers at par with global standards and make these suitable and competitive in global market;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Government for smooth distribution of fertilizers in tribal and in accessible areas, State-wise particularly in Madhya Pradesh?

ANSWER

MINISTER OF STATE FOR CHEMICALS & FERTILIZERS

(SHRI BHAGWANTH KHUBA)

(a) & (b): Fertilizers are produced at par with the standards prescribed under the Fertilizer (Inorganic, Organic or Mixed) (Control) Order, 1985 as amended from time to time. Any fertilizer, not meeting the said standards/specifications, cannot be sold in the country for agricultural purpose. Clause 19 of FCO strictly prohibits the sale or manufacture of fertilizers which are not of prescribed standards.

(c): Following steps are taken by the Government every season to meet the adequate and timely requirement of fertilizers in the country including the state of Madhya Pradesh.

(i) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers.

(ii) On the basis of requirement projected, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.

(iii) The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS).

(iv) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.

(v) Regular Weekly Video Conference is conducted jointly by Department of Agriculture & Farmers Welfare(DA&FW) and Department of Fertilizers with State Agriculture Officials and corrective actions are taken to dispatch fertilizers as indicated by the State Governments.

(vi) The gap between demand (requirement) and production of Urea & other fertilizers is met through imports. The import for the season is also finalized well in advance to ensure timely availability.
